

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.1331 of 2019

In the matter of:

Thermosol Glass India Pvt Ltd

Appellant

Vs

N.S. Associates Pvt Ltd

Respondent

Mr. Shashank, Advocate for appellant.

Mr. Nitin Yadav, Advocate for Respondent.

ORDER

24.01.2020- Learned counsel for the parties further seeks time for settlement. Prayer allowed. Let the matter be fixed on **13.2.2020**. No further adjournment will be allowed on this ground.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam